

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:11
ANSWERED ON:23.02.2010
PIRACY IN VIDEO AND FILM
Gandhi Shri Feroze Varun

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there are reports of large scale piracy in video and films prevailing in the country;
- (b) if so, the details thereof;
- (c) whether any Task Force has been set up to combat piracy;
- (d) if so, the composition and the terms of reference of the Task Force; and
- (e) the other steps taken/proposed to be taken by the Government to deal with the menace of video and film piracy?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SMT. AMBIKA SONI)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 11 FOR ANSWER ON 23.02.2010.

(a) & (b): Although there is no national level data to substantiate exact details regarding prevalence of video and film piracy in the country, FICCI-KPMG Report 2009 has estimated that as much as Rs 2000 crores are lost due to piracy annually in the case of filmed entertainment.

(c) & (d): A Task Force has been set up by the Ministry of Information and Broadcasting to recommend measures to combat film, video, cable and music piracy. The Task Force is headed by Special Secretary, Ministry of I & B and the members include Shri Yash Chopra, eminent film producer, Shri Manmohan Shetty, President, Film and TV Producers Guild, Shri G. Adisheshagiri Rao, former President, Film Federation of India, Shri Jawahar Goel, President, Indian Broadcasting Federation and Shri Prashant Pandey, Member, Association of Radio Operators of India in addition to official members. The Task Force shall hold consultations with State Governments as well as stakeholders before finalizing its recommendations.

(e): Steps have been taken by the Union Government, and the State Governments towards reduction in the rates of customs duty, service tax and entertainment tax, amendments in the Copyright Act, strengthening the enforcement machinery and enhancing public awareness for checking film and video piracy.